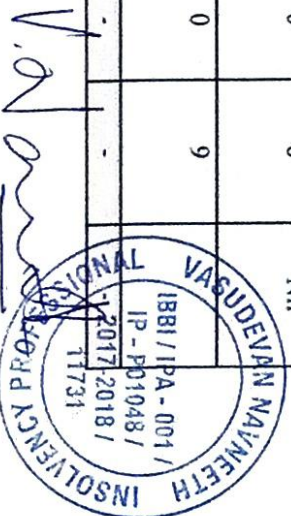


Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	22,54,51,432	1	22,54,51,432	0	0	0	1	Nil
2	Unsecured financial creditors belonging to any class of creditors	1	12,05,91,122	1	12,05,91,122	0	0	0	2	Nil
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	3,02,358	1	3,02,358	0	0	0	8	Nil
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		3	34,63,44,912	3	34,63,44,912	-	-	-	-	-



Annexure-1
Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	State Bank of India SAMB, Egmore Chennai	20/06/2022	22,54,51,432	22,54,51,432		6.05 Cr	15.00 Cr	No	65.15%	Nil	Nil	Nil	Nil

Vasudevan Navneeth



Annexure-2

Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Punjab National Bank, Circle SASTRA Centre	20/06/2022	12,05,91,122	12,05,91,122		Nil	No	34.85%	Nil	Nil	Nil	Nil	Nil

V. N. Anand



Annexure – 3

Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
NIL														

V. Lakshmi



Annexure - 4

Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
NIL												

V. Ananth



Annexure – 5
Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022
List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
NIL												

V. Sankar



Annexure – 6
Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as
Creditors as on: 16/08/2022

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL													

V. Venkatesh



Annexure – 7

Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL													

V. V. V. V.



Annexure – 8

Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on 16/08/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	CA K Parameswaran Nair, The Liquidator of Sree Bhadra Parks and Resorts Ltd	18/06/2022	3,02,358	3,02,358		NIL	NIL	No	Nil	Nil	Nil	Nil	Nil	Nil

V. Navneeth



Annexure - 9

Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee					
NIL												

V. V. V.

